

Form 1

List of cases e-filed/e-mail during the month

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
7	Principal District Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	I Additional District Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	II Additional District Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	III Additional District Court, Gobichettipalayam	Erode	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	IV Additional District Court, Bhavani.	Erode	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Principal Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	I Additional Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	II Additional Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	Sub Court, Gobichettipalayam	Erode	NIL	NIL	NIL	NIL	NIL	NIL	NIL
8	Principal District Court, Chengalpattur	Kancheepuram	NIL	NIL	NIL	NIL	NIL	NIL	NIL
9	Principal District Court	Kanniyakumari	NIL	NIL	NIL	NIL	NIL	NIL	NIL
10	Principal District Court	Karur	03/2018	Alaska Export USA Inc., Illinois, United State of America, rep. by its Vice President, Dr.Veerasingu Bommasamy, Illinois. .. Plaintiff Vs "1. M/s. Alaska Exports, rep. by its Managing partner, Karur. 2. J.M.Ramalingam	N.Thirumoorthy/ E.K.Kumaresan	9842333065/ 9994311117	advvnt@yahoo.com/info@eklegal.com	10.10.2018	10.10.2018

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List of cases e-filed/e-mail during the month

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
	The Principal Sub Court	Pudukottai	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Aranthangi	Pudukottai	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	The Mahila Court	Pudukottai	NIL	NIL	NIL	NIL	NIL	NIL	NIL
18	Principal District Court	Ramanathapuram	NIL	NIL	NIL	NIL	NIL	NIL	NIL
19	Principal District Court, Salem.	Salem	NIL	NIL	NIL	NIL	NIL	NIL	NIL
20	Principal District and Sessions Court	Sivagangai	NIL	NIL	NIL	NIL	NIL	NIL	NIL
21	PrI. District Court	Thanjavur	O.S. 46/2020	Bank of India, Pappanadu Branch, Vs 1. Singamuthu and 3 others	R. Ganesan	9443161454	ramanath01@gmail.com	08.07.2020	06.12.2019
	PrI. District Court	Thanjavur	O.S. 51/2020	Bank of India, Pappanadu Branch, Vs 1. Singamuthu and 3 others	R. Ganesan	9443161454	ramanath01@gmail.com	09.07.2019	06.12.2019
	PrI. District Court	Thanjavur	O.S. 53/2020	State Bank of India, SME Branch, Vs 1. Mr.Lakshmikanth Karunanithi and 1 another	S. Themozhi	9443972320	thenmozhisuresh399@gmail.com	10.07.2020	01.07.2020
	PrI. District Court	Thanjavur	O.S. 54/2020	Bank of India, Pappanadu Branch, Vs 1. Durairaj and one another	R. Ganesan	9443161454	ramanath01@gmail.com	13.07.2020	21.08.2019
	PrI. District Court	Thanjavur	O.S. 55/2020	Corporation Bank, Main Branch, Thanjavur Vs D.Natarajan	R. Ganesan	9443161454	ramanath01@gmail.com	13.07.2020	07.11.2019
	PrI. District Court	Thanjavur	O.S. 56/2020	Bank of India, Kumbakonam Branch, Vs 1. R. Maheswari and 1 another	R. Ganesan	9443161454	ramanath01@gmail.com	13.07.2020	10.09.2019
	PrI. District Court	Thanjavur	O.S. 60/2020	State Bank of India, Town Branch, Vs 1.G.Manjula and 1 another	S. Themozhi	9443972320	thenmozhisuresh399@gmail.com	17.07.2020	25.02.2020
	PrI. District Court	Thanjavur	O.S. 63/2020	M. Geetha, Vs 1.R. Thirunavukkarasu and 6 others	V. Elangovan	9443334728	NIL	21.07.2020	07.02.2019
	PrI. District Court	Thanjavur	O.S. 64/2020	State Bank of India, SME Branch, Vs Golden park Beauty Clinic and Academy represented by its Proprietor	S. Themozhi	9443972320	thenmozhisuresh399@gmail.com	18.07.2020	13.07.2020

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List of cases e-filed/e-mail during the month

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
				A.Latha					
	PrI. District Court	Thanjavur	O.S. 65/2020	State Bank of India, Thanjavur Town Branch, Vs 1.V.Selvaraj and 1 another	S. Themozhi	9443972320	thenmozhisuresh399@gmail.com	28.07.2020	13.07.2020
	PrI. District Court	Thanjavur	O.S. 66/2020	Union Bank of India, (Erstwhile Corporation Bank) Kumbakonam Branch, Vs P. Renuga and 2 others	M.Abdul Subahan	9443395955	NIL	28.07.2020	14.07.2020
	PrI. District Court	Thanjavur	O.S. 68/2020	Bank of India, Kabistharam Branch, Vs 1.Maliyarajan and one another	R. Ganesan	9443161454	ramanath01@gmail.com	29.07.2020	11.03.2020
	PrI. District Court	Thanjavur	O.S. 69/2020	Bank of India, Rajagiri Branch, Vs 1.Saravanan and 2 others	R. Ganesan	9443161454	ramanath01@gmail.com	29.07.2020	07.11.2019
	PrI. District Court	Thanjavur	O.S. 70/2020	K.Sivanantham, Vs Vigneshkumar	S.P.Lawrance	9843293567	NIL	29.07.2020	25.10.2019
	PrI. District Court	Thanjavur	O.S. 71/2020	Bank of Baroda Erstwhile Vijaya Bank) Kumbakonam Branch, Vs G. Sudhakar	S.Rathinakala	9443582806	rathnakalaadv@gmail.com	29.07.2020	05.03.2020
	III Additional District Judge, Pattukkottai.	Thanjavur	NIL	NIL	NIL	NIL	NIL	NIL	NIL
22	Principal District Court	Theni	NIL	NIL	NIL	NIL	NIL	NIL	NIL
23	Principal District Court, Thoothukudi	Thoothukudi	NIL	NIL	NIL	NIL	NIL	NIL	NIL
24	Principal District Court	Tiruchirappalli	NIL	NIL	NIL	NIL	NIL	NIL	NIL
	II Additional District Court	Tiruchirappalli	NIL	NIL	NIL	NIL	NIL	NIL	NIL
25	Principal District Court	Tirunelveli	NIL	NIL	NIL	NIL	NIL	NIL	NIL
26	Principal Subordinate Court, Tiruppur	Tiruppur	OS.153/2020	M/s. Bank of Baroda (erstwhile Dena Bank), P.N.Road Branch, Rep by its Branch Manager, Mrs. Bilalo Abraham	B.Sivakumar	9942287557	bsktpr@gmail.com	24.07.2020	29.07.2020

**JULY 2020
SUBORDINATE COURTS**

Form 2

List of cases in which e-payment of Court fees was made during the month

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
1	Principal District Court	Ariyalur	NIL	NIL	NIL	NIL	NIL
2	Principal Judge's Court	Chennai	COS 2/2020	Punjab National Bank, Erswhile Oriental Bank of Commerce Anna Salai, Chennai, Rep. by its Power of Attorney agent Chief Manager Mr.M. Velayudham - Plaintiff -VS- 1.M/s. Cheers Entertainment Pvt Ltd, Chennai. 2.Selvakumar Baalu 3.Prasadh MS 4.Ajesh Saklecha	M/s. Anand Jain Rahul Jain	27.07.2020	e-payment of court fee facility is yet to be commenced. Non-Judicial Stamp only affixed
3	Prl. District Court, CBE.	Coimbatore	NIL	NIL	NIL	NIL	NIL
	I Addl. District Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	III Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	IV Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	V Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
4	Principal District and Sessions Court, Cuddalore	Cuddalore	NIL	NIL	NIL	NIL	NIL
	All other Courts	Cuddalore	NIL	NIL	NIL	NIL	NIL
5	Principal District Court, Dharmapuri.	Dharmapuri	NIL	NIL	NIL	NIL	NIL
	Judicial Magistrate No.II, Dharmapuri.	Dharmapuri	NIL	NIL	NIL	NIL	NIL
6	Principal District Court, Dindigul	Dindigul	NIL	NIL	NIL	NIL	NIL
7	Principal District Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	I Additional District Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	II Additional District Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	III Additional District Court, Gobichettipalayam	Erode	NIL	NIL	NIL	NIL	NIL
	IV Additional District Court, Bhavani.	Erode	NIL	NIL	NIL	NIL	NIL
	Principal Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL

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List of cases in which e-payment of Court fees was made during the month

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
	I Additional Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	II Additional Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	Sub Court, Gobichettipalayam	Erode	NIL	NIL	NIL	NIL	NIL
8	Principal District Court,Chengalpattu	Kancheepuram	NIL	NIL	NIL	NIL	NIL
9	Principal District Court	Kanniya Kumari	NIL	NIL	NIL	NIL	NIL
10	Principal District Court	Karur	NIL	NIL	NIL	NIL	NIL
11	Principal District Court, Krishnagiri	Krishnagiri	NIL	NIL	NIL	NIL	NIL
	Additional District Court, Krishnagiri	Krishnagiri	NIL	NIL	NIL	NIL	NIL
	Additional District Court, Hosur.	Krishnagiri	NIL	NIL	NIL	NIL	NIL
12	PrI. Dist. & Sessions Court	Madurai	NIL	NIL	NIL	NIL	NIL
	I Addl. Dist. & Sessions Court	Madurai	NIL	NIL	NIL	NIL	NIL
	I Addl. Sub Court	Madurai	NIL	NIL	NIL	NIL	NIL
	II Addl. Sub Court	Madurai	NIL	NIL	NIL	NIL	NIL
13	District Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Fast Track Mahila Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Additional District Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Sub Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Principal Sub Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Additional Sub Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL	NIL
14	The Principal District Judge	Namakkal	NIL	NIL	NIL	NIL	NIL
15	District Court Udhagamandalam, Nilgris	Nilgris	NIL	NIL	NIL	NIL	NIL
16	Principal District Court	Perambalur	NIL	NIL	NIL	NIL	NIL

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List of cases in which e-payment of Court fees was made during the month

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
	Mahila Court	Perambalur	NIL	NIL	NIL	NIL	NIL
	Sub Court	Perambalur	NIL	NIL	NIL	NIL	NIL
17	The Principal District Court	Pudukottai	NIL	NIL	NIL	NIL	NIL
	The Principal Sub Court	Pudukottai	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Aranthangi	Pudukottai	NIL	NIL	NIL	NIL	NIL
	The Mahila Court	Pudukottai	NIL	NIL	NIL	NIL	NIL
18	Principal District Court	Ramanathapuram	NIL	NIL	NIL	NIL	NIL
19	Principal District Court, Salem.	Salem	NIL	NIL	NIL	NIL	NIL
20	Principal District and Sessions Court	Sivagangai	NIL	NIL	NIL	NIL	NIL
21	PrI. District Court	Thanjavur	NIL	NIL	NIL	NIL	NIL
	III Additional District Judge, Pattukkottai.	Thanjavur	NIL	NIL	NIL	NIL	NIL
22	Principal District Court	Theni	NIL	NIL	NIL	NIL	NIL
23	Principal District Court, Thoothukudi	Thoothukudi	NIL	NIL	NIL	NIL	NIL
24	Principal District Court	Tiruchirappalli	NIL	NIL	NIL	NIL	NIL
	II Additional District Court	Tiruchirappalli	NIL	NIL	NIL	NIL	NIL
25	Principal District Court	Tirunelveli	NIL	NIL	NIL	NIL	NIL
26	Principal Subordinate Court, Tiruppur	Tiruppur	OS.153/2020	M/s. Bank of Baroda (erstwhile Dena Bank), P.N.Road Branch, Rep by its Branch Manager, Mrs. Bilalo Abraham VS 1) M/s.Selva Tex(PartnershipFirm) 2)K.Thangaraj 3)K.Selvaraj	B.Sivakumar	24.07.2020	29.07.2020
	Additional Court, Tiruppur	Tiruppur	OS.122/2020	G.Rajesh.,Power of Attorney of M/s.Kavitha Dyeings.,Proprietor K.Subramanian Vs Vetriselvan, Prop. of M/s. Thirumala International	Dharmaraj S	01.07.2020	15.06.2020
	Additional Court, Tiruppur	Tiruppur	OS.128/2020	Indian Bank.,Rep by its Branch Manager Vs V.M.Shahul Hameed	Geerthi Kannan N	10.07.2020	10.07.2020
	Additional Court, Tiruppur	Tiruppur	OS.134/2020	Indian Overseas Bank, Knit City Branch rep.by Chief Manager Vs Juhil Garments, Proprietor of Sri Syed Sulthan Ibrahim	Shanmuga Sundaram K A	10.07.2020	10.07.2020
	Additional Court, Tiruppur	Tiruppur	OS.150/2020	K.Bhagyamma Vs S.Ranganathan	Muruganandam J	27.07.2020	27.07.2020
27	Principal District Court,	Tiruvallur	NIL	NIL	NIL	NIL	NIL

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List of cases in which e-payment of Court fees was made during the month

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
	Tiruvallur						
	The I Additional District and Sessions Court, Tiruvallur.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The II Additional District and Sessions Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The III Additional District and Sessions Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The IV Additional District and Sessions Court, Ponneri.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Tiruvallur.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Tiruttani.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
28	Principal District Court, Tiruvannamalai.	Tiruvannamalai	NIL	NIL	NIL	NIL	NIL
	Additional District Court (FTC), Arni	Tiruvannamalai	NIL	NIL	NIL	NIL	NIL
29	Principal District Court	Tiruvarur	NIL	NIL	NIL	NIL	NIL
30	Principal District Court, Vellore	Vellore	NIL	NIL	NIL	NIL	NIL
31	Principal District Court	Villupuram	NIL	NIL	NIL	NIL	NIL
32	Principal District Court, Srivilliputtur	Virudhunagar	NIL	NIL	NIL	NIL	NIL
	Sub Court, Sivakasi	Virudhunagar	NIL	NIL	NIL	NIL	NIL
33	PDJ	Puducherry	NIL	NIL	NIL	NIL	NIL

**JULY 2020
SUBORDINATE COURTS**

Form 3

List of cases in which Electronic Service of Process has taken place during the month

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	Principal District Court	Ariyalur	NIL	NIL	NIL	NIL	NIL
2	Principal Judge's Court	Chennai	COS 2/2020	Punjab National Bank, Erswile Oriental Bank of Commerce Anna Salai, Chennai, Rep. by its Power of Attorney agent Chief Manager Mr.M. Velayudham - Plaintiff -VS- 1.M/s. Cheers Entertainment Pvt Ltd,Chennai. 2.Selvakumar Baalu 3.Prasadh MS 4.Ajesh Saklecha	M/s. Anand Jain Rahul Jain	27.07.2020	Yet to be processed
3	Prl. District Court, CBE.	Coimbatore	NIL	NIL	NIL	NIL	NIL
	I Addl.District Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	III Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	IV Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	V Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
4	Principal District and Sessions Court, Cuddalore	Cuddalore	NIL	NIL	NIL	NIL	NIL
	All other Courts	Cuddalore	NIL	NIL	NIL	NIL	NIL
5	Principal District Court, Dharmapuri.	Dharmapuri	NIL	NIL	NIL	NIL	NIL
	Judicial Magistrate No.II, Dharmapuri.	Dharmapuri	NIL	NIL	NIL	NIL	NIL
6	Principal District Court, Dindigul	Dindigul	NIL	NIL	NIL	NIL	NIL
7	Principal District Court,Erode	Erode	NIL	NIL	NIL	NIL	NIL
	I Additional District Court,Erode	Erode	NIL	NIL	NIL	NIL	NIL
	II Additional District Court,Erode	Erode	NIL	NIL	NIL	NIL	NIL
	III Additional District Court,Gobichettipalayam	Erode	NIL	NIL	NIL	NIL	NIL
	IV Additional District Court, Bhavani.	Erode	NIL	NIL	NIL	NIL	NIL
	Principal Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL

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List of cases in which Electronic Service of Process has taken place during the month

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
	I Additional Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	II Additional Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	Sub Court, Gobichettipalayam	Erode	NIL	NIL	NIL	NIL	NIL
8	Principal District Court, Chengalpattu	Kancheepuram	NIL	NIL	NIL	NIL	NIL
9	Principal District Court	Kanniya Kumari	NIL	NIL	NIL	NIL	NIL
10	Principal District Court	Karur	NIL	NIL	NIL	NIL	NIL
11	Principal District Court, Krishnagiri	Krishnagiri	NIL	NIL	NIL	NIL	NIL
	Additional District Court, Krishnagiri	Krishnagiri	NIL	NIL	NIL	NIL	NIL
	Additional District Court, Hosur.	Krishnagiri	NIL	NIL	NIL	NIL	NIL
12	Prl. Dist. & Sessions Court	Madurai	NIL	NIL	NIL	NIL	NIL
	I Addl. Dist. & Sessions Court	Madurai	NIL	NIL	NIL	NIL	NIL
	I Addl. Sub Court	Madurai	NIL	NIL	NIL	NIL	NIL
	II Addl. Sub Court	Madurai	NIL	NIL	NIL	NIL	NIL
13	District Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Fast Track Mahila Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Additional District Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Sub Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Principal Sub Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Additional Sub Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL	NIL
14	The Principal District Judge	Namakkal	NIL	NIL	NIL	NIL	NIL
15	District Court Udhagamandalam, Nilgris	Nilgris	NIL	NIL	NIL	NIL	NIL
16	Principal District Court	Perambalur	NIL	NIL	NIL	NIL	NIL
	Mahila Court	Perambalur	NIL	NIL	NIL	NIL	NIL

Form 3

List of cases in which Electronic Service of Process has taken place during the month

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
	Sub Court	Perambalur	NIL	NIL	NIL	NIL	NIL
17	The Principal District Court	Pudukottai	NIL	NIL	NIL	NIL	NIL
	The Principal Sub Court	Pudukottai	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Aranthangi	Pudukottai	NIL	NIL	NIL	NIL	NIL
	The Mahila Court	Pudukottai	NIL	NIL	NIL	NIL	NIL
18	Principal District Court	Ramanathapuram	NIL	NIL	NIL	NIL	NIL
19	Principal District Court, Salem.	Salem	NIL	NIL	NIL	NIL	NIL
20	Principal District and Sessions Court	Sivagangai	NIL	NIL	NIL	NIL	NIL
21	Prl. District Court	Thanjavur	NIL	NIL	NIL	NIL	NIL
	III Additional District Judge, Pattukkottai.	Thanjavur	NIL	NIL	NIL	NIL	NIL
22	Principal District Court	Theni	NIL	NIL	NIL	NIL	NIL
23	Principal District Court, Thoothukudi	Thoothukudi	NIL	NIL	NIL	NIL	NIL
24	Principal District Court	Tiruchirappalli	NIL	NIL	NIL	NIL	NIL
	II Additional District Court	Tiruchirappalli	NIL	NIL	NIL	NIL	NIL
25	Principal District Court	Tirunelveli	NIL	NIL	NIL	NIL	NIL
26	Principal Subordinate Court, Tiruppur	Tiruppur	OS.153/2020	M/s. Bank of Baroda (erstwhile Dena Bank), P.N.Road Branch, Rep by its Branch Manager, Mrs. Bilalo Abraham VS 1) M/s.Selva Tex(PartnershipFirm) 2)K.Thangaraj 3)K.Selvaraj	B.Sivakumar	24.07.2020	29.07.2020
	Additional Court, Tiruppur	Tiruppur	OS.122/2020	G.Rajesh.,Power of Attorney of M/s.Kavitha Dyeings.,Proprietor K.Subramanian Vs Vetriselvan, Prop. of M/s. Thirumala International	Dharmaraj S	01.07.2020	01.07.2020
	Additional Court, Tiruppur	Tiruppur	OS.128/2020	Indian Bank.,Rep by its Branch Manager Vs V.M.Shahul Hameed	Geerthi Kannan N	10.07.2020	10.07.2020
	Additional Court, Tiruppur	Tiruppur	OS.134/2020	Indian Overseas Bank, Knit City Branch rep.by Chief Manager Vs Juhil Garments, Proprietor of Sri Syed Sulthan Ibrahim	Shanmuga Sundaram K A	10.07.2020	10.07.2020
	Additional Court, Tiruppur	Tiruppur	OS.150/2020	K.Bhagyamma Vs S.Ranganathan	Muruganandam J	27.07.2020	27.07.2020
27	Principal District Court, Tiruvallur	Tiruvallur	NIL	NIL	NIL	NIL	NIL

Form 3

List of cases in which Electronic Service of Process has taken place during the month

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
	The I Additional District and Sessions Court, Tiruvallur.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The II Additional District and Sessions Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The III Additional District and Sessions Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The IV Additional District and Sessions Court, Ponneri.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Tiruvallur.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Tiruttani.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
28	Principal District Court, Tiruvannamalai.	Tiruvannamalai	NIL	NIL	NIL	NIL	NIL
	Additional District Court (FTC), Arni	Tiruvannamalai	NIL	NIL	NIL	NIL	NIL
29	Principal District Court	Tiruvarur	NIL	NIL	NIL	NIL	NIL
30	Principal District Court, Vellore	Vellore	NIL	NIL	NIL	NIL	NIL
31	Principal District Court	Villupuram	NIL	NIL	NIL	NIL	NIL
32	Principal District Court, Srivilliputtur	Virudhunagar	NIL	NIL	NIL	NIL	NIL
	Sub Court, Sivakasi	Virudhunagar	NIL	NIL	NIL	NIL	NIL
33	PDJ	Puducherry	NIL	NIL	NIL	NIL	NIL

**JULY 2020
SUBORDINATE COURTS**

Form 4

List of total no. of cases randomly allocated during the month

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	Principal District Court	Ariyalur	NIL	NIL	NIL	NIL
2	Principal Judge's Court	Chennai	Principal Judge's Court is designated to deal with the cases under Commercial Original Suit	NIL	COS	NIL
3	Prl. District Court, CBE.	Coimbatore	Principal District & Sessions Court, Coimbatore		Original Suit	5
	I Addl. District Court, CBE	Coimbatore	NIL	NIL	NIL	NIL
	III Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL
	IV Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL
	V Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL
4	Principal District and Sessions Court, Cuddalore	Cuddalore	NIL	NIL	NIL	NIL
	All other Courts	Cuddalore	NIL	NIL	NIL	NIL
5	Principal District Court, Dharmapuri.	Dharmapuri	NIL	NIL	NIL	NIL
	Judicial Magistrate No.II, Dharmapuri.	Dharmapuri	NIL	NIL	NIL	NIL
6	Principal District Court, Dindigul	Dindigul	NIL	NIL	NIL	NIL
7	Principal District Court, Erode	Erode	NIL	NIL	NIL	NIL
	I Additional District Court, Erode	Erode	NIL	NIL	NIL	NIL
	II Additional District Court, Erode	Erode	NIL	NIL	NIL	NIL
	III Additional District Court, Gobichettipalayam	Erode	NIL	NIL	NIL	NIL
	IV Additional District Court, Bhavani.	Erode	NIL	NIL	NIL	NIL

Form 4

List of total no. of cases randomly allocated during the month

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
	Principal Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL
	I Additional Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL
	II Additional Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL
	Sub Court, Gobichettipalayam	Erode	NIL	NIL	NIL	NIL
8	Principal District Court, Chengalpattu	Kancheepuram	NIL	NIL	NIL	NIL
9	Principal District Court	Kanniya Kumari	Principal District Court	1	OS	NIL
10	Principal District Court	Karur	Principal District Court	1	C.O.S.No. 03/2018	6
	Principal District Court	Karur	Principal District Court	1	C.O.S.No. 01/2019	2
	Principal District Court	Karur	Principal District Court	1	C.O.S.No. 01/2020	4
	Principal District Court	Karur	Principal District Court	1	C.O.S.No. 02/2020	1
11	Principal District Court, Krishnagiri	Krishnagiri	NIL	NIL	NIL	NIL
	Additional District Court, Krishnagiri	Krishnagiri	NIL	NIL	NIL	NIL
	Additional District Court, Hosur.	Krishnagiri	NIL	NIL	NIL	NIL
12	Prl. Dist. & Sessions Court	Madurai	NIL	NIL	NIL	NIL
	I Addl. Dist. & Sessions Court	Madurai	NIL	NIL	NIL	NIL
	I Addl. Sub Court	Madurai	NIL	NIL	NIL	NIL
	II Addl. Sub Court	Madurai	NIL	NIL	NIL	NIL
13	District Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL
	Fast Track Mahila Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL

Form 4

List of total no. of cases randomly allocated during the month

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
	Additional District Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL
	Sub Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL
	Principal Sub Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL
	Additional Sub Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL
14	The Principal District Judge	Namakkal	NIL	NIL	NIL	NIL
15	District Court Udhagamandalam, Nilgris	Nilgris	NIL	NIL	NIL	NIL
16	Principal District Court	Perambalur	NIL	NIL	NIL	NIL
	Mahila Court	Perambalur	NIL	NIL	NIL	NIL
	Sub Court	Perambalur	NIL	NIL	NIL	NIL
17	The Principal District Court	Pudukottai	NIL	NIL	NIL	NIL
	The Principal Sub Court	Pudukottai	NIL	NIL	NIL	NIL
	The Sub Court, Aranthangi	Pudukottai	NIL	NIL	NIL	NIL
	The Mahila Court	Pudukottai	NIL	NIL	NIL	NIL
18	Principal District Court	Ramanathapuram	NIL	NIL	NIL	NIL
19	Principal District Court, Salem.	Salem	Principal District Court, Salem.		COS	7
20	Principal District and Sessions Court	Sivagangai	NIL	NIL	NIL	NIL
21	Prl. District Court	Thanjavur	NIL	NIL	NIL	NIL
	III Additional District Judge, Pattukkottai.	Thanjavur	NIL	NIL	NIL	NIL
22	Principal District Court	Theni	NIL	NIL	NIL	NIL
23	Principal District Court, Thoothukudi	Thoothukudi	NIL	NIL	NIL	NIL

Form 4

List of total no. of cases randomly allocated during the month

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
24	Principal District Court	Tiruchirappalli	NIL	NIL	NIL	NIL
	II Additional District Court	Tiruchirappalli	NIL	NIL	NIL	NIL
25	Principal District Court	Tirunelveli	NIL	NIL	NIL	NIL
26	Principal Subordinate Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL
	Additional Sub Court, Tiruppur	Tiruppur	NIL	NIL	NIL	NIL
27	Principal District Court, Tiruvallur	Tiruvallur	Principal District Court, Tiruvallur	NIL	O.S.	6
	The I Additional District and Sessions Court, Tiruvallur.	Tiruvallur	NIL	NIL	NIL	NIL
	The II Additional District and Sessions Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL
	The III Additional District and Sessions Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL
	The IV Additional District and Sessions Court, Ponneri.	Tiruvallur	NIL	NIL	NIL	NIL
	The Sub Court, Tiruvallur.	Tiruvallur	NIL	NIL	NIL	NIL
	The Sub Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL
	The Sub Court, Tiruttani.	Tiruvallur	The Sub Court, Tiruttani.	NIL	Money Suit	60
28	Principal District Court, Tiruvannamalai.	Tiruvannamalai	NIL	NIL	NIL	NIL
	Additional District Court (FTC), Arni	Tiruvannamalai	NIL	NIL	NIL	NIL
29	Principal District Court	Tiruvarur	NIL	NIL	NIL	NIL
30	Principal District Court, Vellore	Vellore	NIL	NIL	NIL	NIL
31	Principal District Court	Villupuram	NIL	NIL	NIL	NIL
32	Principal District Court, Srivilliputtur	Virudhunagar	NIL	NIL	NIL	NIL

Form 4

List of total no. of cases randomly allocated during the month

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
	Sub Court, Sivakasi	Virudhunagar	NIL	NIL	NIL	NIL
33	PDJ	Puducherry	NIL	NIL	NIL	NIL

**JULY 2020
SUBORDINATE COURTS**

Form 5

List of cases in which Case Management Hearing was held during the month

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	Principal District Court	Ariyalur	NIL	NIL	NIL	NIL	NIL
2	Principal Judge's Court	Chennai	COS 2/2020	Punjab National Bank, Erswhile Oriental Bank of Commerce Anna Salai, Chennai, Rep. by its Power of Attorney agent Chief Manager Mr.M. Velayudham - Plaintiff -VS- 1.M/s. Cheers Entertainment Pvt Ltd,Chennai. 2.Selvakumar Baalu 3.Prasadh MS 4.Ajesh Saklecha	M/s. Anand Jain Rahul Jain	27.07.2020	29.07.2020
3	PrI. District Court, CBE.	Coimbatore	NIL	NIL	NIL	NIL	NIL
	I Addl.District Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	III Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	IV Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
	V Addl. Dist. Court, CBE	Coimbatore	NIL	NIL	NIL	NIL	NIL
4	Principal District and Sessions Court, Cuddalore	Cuddalore	NIL	NIL	NIL	NIL	NIL
	All other Courts	Cuddalore	NIL	NIL	NIL	NIL	NIL
5	Principal District Court, Dharmapuri.	Dharmapuri	NIL	NIL	NIL	NIL	NIL
	Judicial Magistrate No.II, Dharmapuri.	Dharmapuri	NIL	NIL	NIL	NIL	NIL
6	Principal District Court, Dindigul.	Dindigul.	AROP.No. 103/2018	Muthappa Goundar vs District Collector, Dindigul.	S.Harihara Ramachandiran	05.10.2018	31.07.2020
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 111/2018	Shanthi Vs District Collector, Dindigul.	S.Harihara Ramachandiran	30.10.2018	31.07.2020
	Principal District Court,	Dindigul.	AROP.No.	Mani and 2 others Vs District Collector,	M.Ramalingam	12.12.2018	31.07.2020

Form 5

List of cases in which Case Management Hearing was held during the month

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Dindigul.		129/2018	Dindigul.			
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 136/2018	Arayammal Vs District Collector, Dindigul.	S.Harihara Ramachandiran	21.12.2018	31.07.2020
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 137/2018	Thangavel Vs District Collector, Dindigul.	S.Harihara Ramachandiran	21.12.2018	31.07.2020
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 138/2018	Shanmugavel Vs District Collector, Dindigul.	V.Arumugam	21.12.2018	31.07.2020
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 99/2019	Palanichamy Vs District Collector, Dindigul.	V.Palanichamy	18.07.2019	31.07.2020
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 109/2019	Thangavel Vs District Collector, Dindigul.	S.Harihara Ramachandiran	19.08.2019	31.07.2020
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 110/2019	Nachimuthu Vs District Collector, Dindigul.	S.Harihara Ramachandiran	19.08.2019	31.07.2020
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 46/2020	Thirumalaichamy Vs District Collector, Dindigul.	P.Mahendiran	06.07.2020	08.10.2020
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 47/2020	Karuppusamy Vs District Collector, Dindigul.	P.Mahendiran	06.07.2020	08.10.2020
	Principal District Court, Dindigul.	Dindigul.	AROP.No. 48/2020	Murugesan Vs District Collector, Dindigul.	P.Mahendiran	06.07.2020	08.10.2020
7	Principal District Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	I Additional District Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	II Additional District Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	III Additional District Court, Gobichettipalayam	Erode	NIL	NIL	NIL	NIL	NIL
	IV Additional District Court, Bhavani.	Erode	NIL	NIL	NIL	NIL	NIL
	Principal Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	I Additional Subordinate	Erode	NIL	NIL	NIL	NIL	NIL

Form 5

List of cases in which Case Management Hearing was held during the month

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Court, Erode						
	II Additional Subordinate Court, Erode	Erode	NIL	NIL	NIL	NIL	NIL
	Sub Court, Gobichettipalayam	Erode	NIL	NIL	NIL	NIL	NIL
8	Principal District Court, Chengalpattu	Kancheepuram	NIL	NIL	NIL	NIL	NIL
9	Principal District Court	Kanniya Kumari	NIL	NIL	NIL	NIL	NIL
10	Principal District Court	Karur	03/2018	Alaska Export USA Inc., Illinois, United State of America, rep. by its Vice President, Dr.Veerasingu Bommasamy, Illinois. .. Plaintiff Vs "1. M/s. Alaska Exports, rep. by its Managing partner, Karur. 2. J.M.Ramalingam 3. S.Thirunavakarasu .. Defendants"	N.Thirumoorthy/E.K.Kumaresan	10.10.2018	09.06.2020 11.06.2020 15.06.2020 19.06.2020 24.06.2020 29.06.2020
	Principal District Court	Karur	01/2019	M/s. Master Linens INC., a partnership firm, represented by Manager cum Power of Attorney M.Kumaravel .. Plaintiff Vs M/s. SANECO SAS., a Limited Liability Company by shares, incorporated under the laws of France, rep by its General Director, Mr.Benoit Dalle and President Ms.Alix Pollet .. Defendant	K.Suresh/N.Kumaresan	27.04.2019	09.06.2020
	Principal District Court	Karur	01/2020	Thirunavukarasu Proprietor M/s. Best Blue metals, Aravakurichi ... Plaintiff Vs "Ponnusamy, Proprietor M/s. MSP Readymix Concrete, Namakkal. ... Defendant"	K.Ramesh/A.Prabakaran	22.01.2020	09.06.2020
	Principal District Court	Karur	02/2020	M/s. Shobika Impex Private Ltd., Karur rep. by its Managing Director M.Sivasamy .. Plaintiff Vs "1. M/s. Real Relief Health Aps, rep. by its Director, Esbjergvej, 6000 Kolding, Denmark.	R.Anbaiya	25.06.2020	25.06.2020

Form 5

List of cases in which Case Management Hearing was held during the month

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
				2. M/s. Sun Pack Company Limited, rep by its General Manager, Changzhou, Jiangsu, China. .. Defendants"			
11	Principal District Court, Krishnagiri	Krishnagiri	SFCOP 111/2011	M/s. Tamil Nadu Industrial Investment Corporation Ltd. Dharmapuri. /VS/ 1. M/s. Lakshmi Bakeries, 2. Thiru. G. Argunan, Krishnagiri. 3. Tmt. A. Tamilarasi, Krishnagiri. 4. Secretary Krishnagiri Co-op Housing Society, Co-operative colony, Krishnagiri	Tr. A. R. Chakrapani Vs. Nil	19.11.2011	19.08.2020
	Principal District Court, Krishnagiri	Krishnagiri	O.S. 60/2020	Bank of Baroda, Krishnagiri Branch /Vs/ 1. M/s. Boys Xerox, Krishnagiri. 2. K. Suresh.	Tr. K. Velayudam Vs. Nil	24.02.2020	06.08.2020
	Principal District Court, Krishnagiri	Krishnagiri	O.S. 62/2020	Bank of Baroda, Krishnagiri Branch /Vs/ 1. K. Santhi 2. N. Jayapal Krishnagiri	Tr. K. Velayudam Vs. Nil	24.02.2020	06.08.2020
	Additional District Court, Krishnagiri	Krishnagiri	O.S. 61/2020	Bank of Baroda Krishnagiri /Vs/ 1. Manogari Kumaresan 2. Suresh Kannan	Tr. K. Velayudam Vs. Nil	24.02.2020	19.08.2020
	Additional District Court, Krishnagiri	Krishnagiri	O.S. 65/2020	Bank of Baroda, Krishnagiri Branch /Vs/ 1. M/S. Boys Stickers & Arts, Rep. By its	Tr. K. Velayudam Vs. Nil	24.02.2020	05.08.2020

Form 5

List of cases in which Case Management Hearing was held during the month

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
				prop. K. Suresh 2. K. Suresh 3. P. Suresh Kumar Periyaswamy			
	Additional District Court, Hosur	Krishnagiri	O.S.No. 40/2014	M/s.Rathna Packaging India (P) Ltd, Rep.by S.Arumugam //vs// M/S.Rajaram Flour Mill (P) Ltd, rep.by M.D. G.Balasubramaniam	Mr.M.Rajendran /Vs/ Mr.K.Nanjegowdu	16.04.2014	03.09.2020
	Additional District Court, Hosur	Krishnagiri	O.S.No 07/2017	M/s.Harita Seating Systems Ltd, Belagondapalli, Hosur Rep.by Senion Executive Mr.Nagina Singh //VS/ / M/s.Jaico Automobile Engineering Co.Pvt, Ltd, rep.by M.D., Mr.Bupinder Singh Chandha, Bangalore and 4 others	Mr.N.S.Vidhya Baskar /VS/ Mr.K.N.Chakradhar	27.01.2017	18.09.2020
	Additional District Court, Hosur	Krishnagiri	O.S.No. 56/2017	M/s.Global Actives Pvt., Ltd., Rep.by its Chief financial officer M.S.Chandra Narayana now Rep.by Director Mr.Satish Hebbar / /Vs// 1.M/s.Techpro Systems Ltd, Chennai, Rep.by its Managing Director 2. M/s.NTPC Ltd, New Delhi Pakri Barwadhih Coal Mining Project, Jharkhand Rep.by it Managing Director 3. M/s. NTPC Ltd, (A Govt.of India Enterprise), Coal mining projects, Hazaribag duly rep.by its Agm, Mr.Gautam Sen	Tr.P.Vijayaragavan Vs. Nil	12.04.2017	05.08.2020
	Additional District Court, Hosur	Krishnagiri	O.S.No. 117/2017	1. M/s.TVS Motor Compay Ltd, Haritha, Hosur rep.by power of attorney agent M/s United India Insurance Co., Ltd,	Mr.M.Jayakumar /VS/	10.11.2017	31.08.2020

Form 5

List of cases in which Case Management Hearing was held during the month

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
				rep.by Senior Divisional Manager Hosur 2. M/s.United India Insurance Co., Ltd, Divisional Office, Hosur Rep.by Senior Divisional Manager. //Vs// M/s Khaitan Logistics Pvt, Ltd, A-37, RIICO, Industrial Area, Kukas, NH-8, Jaipur	Mrs.T.Aabeetha		
	Additional District Court, Hosur	Krishnagiri	O.S.No. 65/2018	Express Service Stations, Rep.by its Working Partner M.Suresh //Vs// Viswas concrete products Private Limited Rep. Its Managing Director.B.R.Vishwas And Other	Mr.K.Krishna /Vs/ Sri.ArunBhat	17.05.2018	14.08.2020
	Additional District Court, Hosur	Krishnagiri	O.S.No. 133/2018	Bio Safe Solutions, Hosur rep.by its Prop. P.Srinivasan /VS/ M/S.Faively Transport Rail Techonologies Indian Limited, Hosur Rep.by its General Manager	Mr.S.Raja Mahendra /Vs/ Mr.T.Vijay	04.09.2018	04.8.2020
	Additional District Court, Hosur	Krishnagiri	O.S.No. 167/2018	M/s Endeka Ceramics Pvt Ltd., Rep.by Acconts Manager Mr.Shenbaga vinayagam //VS// M/s. Umbeto Ceramics International Pvt, Ltd., Mr.Vinay Kumbhat (Chief financial Officer)	Mr.S.Balaji /VS/ Mr.E.Arunan	22.10.2018	07.08.2020
	Additional District Court, Hosur	Krishnagiri	O.S.No. 175/2018	Canara Bank, SME Hosur Branch, Rep.by its Senior Manager //VS//	Mr.K.Velayudham, /VS/	08.11.2018	07.08.2020

Form 5

List of cases in which Case Management Hearing was held during the month

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
				1. Sri Balaji Printers, Rep.by its Prop. J.P.Santhosh, 2.Mr.J.P.Santhosh, Prop.of Sri Balaji Printers	Mr.A.Sathiya Narayanan		
	Additional District Court, Hosur	Krishnagiri	O.S.No. 194/2018	R.Subramani //VS// 1. N.Venkatasamy, 2. V.Venkatesh, 3. V.Vinay	Mr.P.Karthekeyan /Vs/ Mr.M.S.Tamilnathan	01.12.2018	20.08.2020
	Additional District Court, Hosur	Krishnagiri	O.S.No. 196/2018	M/s Venkraft Paper Mills Pvt. Ltd., Rep.by Its SPA, Praksh //VS// 1. Hemarani, 2. Minor. Roopashri, 3. Minor Chethan Minor Rep.by N.F Mother D1 Hemarani	Mr.C.Karthick /VS/ Mrs.Shobha	03.12.2018	03.09.2020
	Additional District Court, Hosur	Krishnagiri	O.S.No. 109/2019	State Bank of India, Tank Street Branch, Hosur Rep.by Its Manager //VS// 1. M/s.Vinayaka Business Co.op rep.by its prop.Akila, 2. Mrs.Akila	Mr.S.Raj Vivekanand /VS/ Nil	07.06.2019	19.08.2020
	Additional District Court, Hosur	Krishnagiri	O.S.No. 113/2019	State Bank of India, Tank Street Branch, Hsour rep.by Its Branch Manager //VS// 1. M/s.Vinayaka concrete Products, rep.by its Prop. S.Aditya	Mr.S.Raj Vivekanand /VS/ Nil	10.06.2019	24.08.2020

Form 5

List of cases in which Case Management Hearing was held during the month

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
				2. S.Aditya			
	Additional District Court, Hosur	Krishnagiri	O.S.No 135/2019	M/s.Copral Insulated Conductors (P) Ltd, rep.by it Manager Thiru.N.Arumugam //VS// 1. Stanislaus Prabhakaran, 2. Suzan Zenitha 3. M/s.Annai Auto Accessories.	Mrs.T.Aabeetha /VS/ J.K.Jayaseelan	19.06.2019	04.09.2020
	Additional District Court, Hosur	Krishnagiri	O.S.No. 173/2019	M/s.Poornimkumar, Concrete Product, Rep.by its Prop. Meenakshi / /VS// 1. M/s. AB Rock Products Rep.by its prartners Anitha Nandha Kumar and Baghya Kumar, 2. Anitha Nandha Kumar, 3. Baghya Kumar	Mrs.R.Kokila /VS/ Mr.M.S. Tamilnathan	06.08.2019	14.08.2020
	Additional District Court, Hosur	Krishnagiri	O.S.No. 183/2019	M/s.MAA Silk Ltd, Gawhati, Rep.by its Managing Director, Sailendra Kumar Bajoria, //VS// M/s S.K.Signature, Mumbai, Rep.by its Partner, Sagar Khanna	Mr.G.T.Karunagaran /VS/ Mr.P.Jayaseelan	26.08.2019	06.08.2020
	Additional District Court, Hosur	Krishnagiri	O.S.No. 185/2019	M/s.ION Exchange (India) Ltd, Rep.by Mr.Madhava Rao //VS// M/s.OCB Engineers, Rep.by Mr.Chandrasekar Ogale	Mr.D.Jayapraksh /VS/ Nil	27.08.2019	16.09.2020
	Additional District Court, Hosur	Krishnagiri	O.S.No. 187/2019	M/s.ION Exchange (India) Ltd, Rep.by Mr.Madhava Rao (Divisional Manager Finance)	Mr.D.Jayapraksh /VS/	27.08.2019	05.08.2020

Form 5

List of cases in which Case Management Hearing was held during the month

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
				//VS// M/s.OCB Engineers, Rep.by Mr.Chandrasekar Ogale	Exparte		
	Additional District Court, Hosur	Krishnagiri	OS.No 222/2019	M/s.Neocol represented by its partner A.M.Sarathkumar, //Vs.// Nadesan S/o. Sampath Mooranapalli	V.V.Venkateshan //Vs.// D.Thirunaukarasu	26.09.2019	13.08.2020
	Additional District Court, Hosur	Krishnagiri	OS.No 228/2019	State bank of Inida, Represented by it manager RASMECC its SARC stressed asset resolution center Sri vari building sipcot hosur //Vs.// 1.M/s. Priasana Thimmarayasamy 2.G.Ramareddy 3.Anusuya	Tr.S.Rajvivekanand //Vs.// M.Venkataramareddy	30.09.2019	19.08.2020
	Additional District Court, Hosur	Krishnagiri	OS.No 230/2019	M/s. Sri Vinayaga Engineering Represented by Proprietor M.Govindaraj S/o. Muniyappan Sipcot hosur //Vs.// 1. M.S. Rasandik auto components pvt.ltd by its M.D.Rajivu kapoor, 2.Gowtham Bhattacharya, New delhi 3. Krishnan Unit -2 Head Nanjagud, Mysore	R.Parathasarathi //Vs.// N.S.Vidhaya baskar	03.10.2019	24.08.2020
	Additional District Court, Hosur	Krishnagiri	OS.No. 237/2019	M/s.Ahya EXIM Rep. by its sole Proprietor Kalivani //Vs.// 1.M/s.Sri Saravana Electronics Rep. by its	Tr.K.Baskar //Vs.// T.Shankar	17.10.2019	18.08.2020

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List of cases in which Case Management Hearing was held during the month

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
				Proprietor Madhiyan 2.M/s. Sri Saravana TV Home Rep by its Proprietor Palaniyammal			
	Additional District Court, Hosur	Krishnagiri	OS.No. 241/2019	Bank of Baroda, Branch at Hosur by its Senior Manager, Mrs. Anitha, Hosur //Vs.// Alcot wires Rep. by its Proprietor 1.P.Velmurgan 2.P.Velmurugan S/o. Pichaimuth, Hosur	Tr.K.Velayutham //Vs.// A.Sathiyarayanan	22.10.2019	19.08.2020
	Additional District Court, Hosur	Krishnagiri	OS.No. 295/2019	State Bank of India, Mookanandapalli Branch by its Manager (SARC) Sipcot Hosur //Vs.// Body Solid fitness center Gym, Rep. by its Proprietor 1.Siva basavaraj 2.Siva Basavaraj S/o. Basavaraj, Arasanatty	Mr.S.Raj Vivekanand /VS/ Nil	12.12.2019	20.08.2020
	Additional District Court, Hosur	Krishnagiri	OS.No. 300/2019	Bank of Baroda its by Proprietor Mr.arun Kumar S/o. Narayana //Vs.// M/s.Vimose Technologies Rep.by its Prop. S.Sreevidhya having business ARRS Silk, Hosur	Tr. K. Velayudam Vs. Nil	19.12.2019	15.09.2020
	Additional District Court, Hosur	Krishnagiri	OS.No. 16/2020	Syndicate Bank having its branch office sipcot Phase-II by its branch manager Ravi //Vs.// MYCAB, Rep. by its Proprietor 1.Balraj, Railway station Hosur 2.Balraj, S/o. Jayaraman, Periyar Nager Eas, Hosur	Tr. K. Velayudam Vs. Nil	27.01.2020	07.08.2020

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List of cases in which Case Management Hearing was held during the month

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Additional District Court, Hosur	Krishnagiri	OS.No. 17/2020	Syndicate Bank having it branch office Sipcot Phase-II by its Branch Manager Ravi //Vs.// L. Perumal, S/o. Lashmanan, Santhi Nagar, Hosur	Tr. K. Velayudam Vs. Nil	27.01.2020	14.08.2020
	Additional District Court, Hosur	Krishnagiri	OS.No. 19/2020	Corporation Bank by its branch at Yesodha Mahal, Hosur by its Chief Manager G.K.Murugan //Vs.// 1. Samana @ Munusamy, S/o. Munusamy @ Buddappa 2. Nandhish S/o. Samana @ Munusamy 3.S.Munjula D/o. Samana @ Munusamy, W/o. Suresh 4.Chowdeshwari, D/o. Samana @ munusamy 5.Shilpa D/o. Samana @ Munusamy 6. Jagadesh S/o. Samana @ Munusamy 7.Minor.Eswari, D/o. Samana @ Munusamy	Tr. K. Velayudam Vs. Nil	29.01.2020	18.08.2020
	Additional District Court, Hosur	Krishnagiri	OS.No 52/2020	Bank of India having its Head Office at Mumbai and also having Branch at Hosur Rep. by its Chife Manager Keshor Kumar //Vs.// ENIMA PUT AERO SPECE Rep. by it Proprietor 1.M.Manigandan 2. Manigandan, S/o. Madhan, Keel kuppam, Pochampalli	Tr. K. Velayudam Vs. Nil	13.02.2020	15.09.2020
	Additional District Court, Hosur	Krishnagiri	OS.No. 64/2020	Bank of Baroda having its Head Office Rep. by its chief Manager Mr.Anit Kumar singh S/o.Late.Chandstaka prasad singh R.K.G op. Traffic polic station Bangalore, Bypass	Tr. K. Velayudam Vs.	24.02.2020	13.08.2020

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List of cases in which Case Management Hearing was held during the month

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
				road hosur. //Vs.// M/S.Balaji silks Turisting works, by it Proprietor 1.Mrs.Kalavathi, 2.Mrs.Kalavathi W/o.Ragupathi, Therpetti road, Denkanikottai, Krishnagiri	Nil		
	Additional District Court, Hosur	Krishnagiri	OS.No 68/2020	M/S. Swathi Alloy Steels Rep. by its Managing Partner Mr. Lokesh Sagtani //Vs.// Mr. R.Manjunath, S/o. Ramesh, Sipcot Housing colony, Hosur	Tr.K.Ananada Kumar Vs. Nil	25.02.2020	13.08.2020
	Additional District Court, Hosur	Krishnagiri	OS.No. 71/2020	Syndicate Bank having its Branch Office at sipcot Phase-II Mr.Ravi S/o. Thammaiah //Vs.// 1.M/s.sudhakar Enterperiser, by its Proprietor T.Sudhakar, Ganapathi Nagar, Hosur 2.T.Sudhakar S/o.Thiyagarajan, Meenachi nagar, Chithanapalli, Hosur	Tr. K. Velayudam Vs. Nil	27.02.2020	20.08.2020
	Additional District Court, Hosur	Krishnagiri	OS.No. 72/2020	Syndicate Bank having its Branch Office at Sipcot Phase-II, Branch Hosur, Rep.by its Branch Manager M.Ravi, S/o.Thammaiah //Vs.// 1.M/s. ASM Travels Rep. by it Proprietor V.Madesh 2.V.Madesh, S/o.Venkatesh Thorapalli Agrapharam vill, Hosur	Tr. K. Velayudam Vs. Nil	27.02.2020	20.08.2020
	Additional District Court,	Krishnagiri	OS.No.	Synadicate Bank having its branch office at	Tr. K. Velayudam	27.02.2020	20.08.2020

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List of cases in which Case Management Hearing was held during the month

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Hosur		73/2020	Sipcot Phase-II, Rep. by its Branch Manager, Mr.Ravi, S/o. Thimmaiah //Vs.// 1.M/s.Revathi Travels Rep. by it Proprietor B.Anusuya Bai, Bedrapalli, Sipcot Post, Hosur. 2.B.Anusuya Bai, W/o. Balaji Sigh, Bedarapalli, Zuzuwadi, Hosur.	Vs. Nil		
	Additional District Court, Hosur	Krishnagiri	OS.No. 91/2020	M/s.GLOBAL CALCIUM Pvt. Ltd., Rep. by its Deputy General Manager, S.R.Muni Rao S/o. Late.Rama Rao,Sipcot Industrial company, Hosur //Vs.// 1.M/s.ALMAS Technologies Pvt.Ltd Rep. by its Proprietor Mr.Sudan singh. 2.Mr.Sudan Singh, M/s.ACMAS Technologies Pvt.Ltd, having its registered office at kundli, Sonepet, Hariyana.	Mt.T.Shankar Vs. Nil	09.03.2020	20.08.2020
	Additional District Court, Hosur	Krishnagiri	OS.No. 94/2020	M/s. Barger paists India ltd represented by its Authroised Mr.T.Srinivasan having Sipcot, Hosur. //Vs.// M/s. SHREE Automaticity Industries C/o. Abishak Industrect by its Proprietor M.RajaGowandr Mohanraj, Sipcot Hosur.	Tr.K.Ananda Kumar Vs. Nil	10.03.2020	26.08.2020
	Additional District Court, Hosur	Krishnagiri	OS.No. 102/2020	Andhra Bank having its branch office at Housr Represented by its Branch Manager, Mr.G.Abhishek, S/o.Mr.G.Prabhakar David, //Vs.// 1.M/s.M.R.Automobiles, Res.by its	Tr. K. Velayudam Vs. Nil	24.03.2020	26.08.2020

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List of cases in which Case Management Hearing was held during the month

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
				Prop.R.Prabhakar 2.R.Prabhakar,S/o.Ramakrishnappa, Prop. Of M/s.M.R.Automobiles Nothikuppam, Hosur			
	Additional District Court, Hosur	Krishnagiri	OS.No. 103/2020	Andhra Bank having its branch Office at Hosur represented by its Branch Manager, Mr.G.Abhishek, S/o.Mr.G.Prabhakar David //Vs.// 1.M/s.Sri Manjunatha Hardware & Paints, Rep.by its Prop.K.Manjunatha, Bagalur Road, Hosur 2.K.Manjunatha, S/o.Kemparao, Prop.of M/s.Sri Manjunatha Hardware & Paints, Kumbalam, Krishnagiri dt.	Tr. K. Velayudam Vs. Nil	24.03.2020	27.08.2020
	Additional District Court, Hosur	Krishnagiri	OS.No 110/2020	Hosur COIR Foams Pvt. Ltd. Rep. by its Manager (Account and finance) Mr.M.V.R.K.Kishore S/o. M.V.Jaganmohan Rao, Sipcot industrial East, Hosur. //Vs.// Mrs.Ankita Mishra Proprietor M/s.Gayathiri Emporium, Narayana Street, Leelamahal road, Vishakapatnam.	Tr.M.S.Tamil Nathan Vs. Nil	06.06.2020	27.08.2020
	Additional District Court, Hosur	Krishnagiri	OS.No. 111/2020	Bank of India, having its head Office Res. by its consituent Attorney Mr.T.Sivakumar, S/o. Thandavan at M.M.Reddy complex old Bangalore road, Hosur. //Vs.// 1.M/s.Easik Kumaran Auto Pats, Rep. by its Proprietor S.Jansi Rani Rajeshwari layout, Sipcot, Hosur. 2.S.Jansi Rani W/o. Rathinam Bharathi Nagar, Mookandapalli, Hosur	Tr. K. Velayudam Vs. Nil	06.06.2020	26.08.2020

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List of cases in which Case Management Hearing was held during the month

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Additional District Court, Hosur	Krishnagiri	OS.No. 112/2020	Andhra Bank Having its Branch Office at Hosur. Rep. by its Branch Managaer Mr.G.Adhishek S/o. Prabhakar David //Vs.// Mr.H.Mahaboob Khan, So. Hassan khan, Thorrapalli vill. Penandapalli post, Hosur. 2.M.Govinda Reddy Alasapalli vill. Hosur	Tr. K. Velayudam Vs. Nil	06.06.2020	26.08.2020
	Additional District Court, Hosur	Krishnagiri	Os.No 114/2020	Bank of India Having its head Office at Mumbai, Rep. by its Mr.T.Sivakumar S/o. S.Thandvan, MM Reddy complex old Bangalore road, Hosur. //Vs.// 1.M/s.Ganesh Engineering Rep. by it Prop. U.Muthu Kumar Office at Kamaraj Nagar, Sipcot, Hosur. 2.U.Muthu Kumar S/o. Uthandyapillai, Kudiyana street, Muthal kattalai, Pandurangapuram, Kumbakonam	Tr. K. Velayudam Vs. Nil	06.06.2020	27.08.2020
12	Pri. Dist. & Sessions Court	Madurai	NIL	NIL	NIL	NIL	NIL
	I Addl. Dist. & Sessions Court	Madurai	NIL	NIL	NIL	NIL	NIL
	I Addl. Sub Court	Madurai	NIL	NIL	NIL	NIL	NIL
	II Addl. Sub Court	Madurai	NIL	NIL	NIL	NIL	NIL
13	District Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Fast Track Mahila Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Additional District Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL	NIL

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List of cases in which Case Management Hearing was held during the month

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Sub Court, Nagapattinam	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Principal Sub Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL	NIL
	Additional Sub Court, Mayiladuthurai	Nagapattinam	NIL	NIL	NIL	NIL	NIL
14	The Principal District Judge	Namakkal	COS/2/2020	Vishnu Sudha Textiles Rep by its Sole Properties TSudha Rep by her Power Agent VRajagopalan Vs M/sKMS and Company Rep by its Proprietor KBabu	Dakshinamoorthy.L(P), Muthumalai sivakumar.T(R),	05-06-2018	06-08-2020
	The Principal District Judge	Namakkal	COS/3/2020	SSV Feeds rep by its Managing Partner Vs Mani Poultry Farm rep by its Proprietor SMMani and another	Raghu.T.V(P),	19-06-2018	02-09-2020
	The Principal District Judge	Namakkal	COS/5/2020	Harin Feeds by its Manager MSenthilkumar Vs Paramasivam Poultry Farm by its Manager Paramasivam	Shanmugam.K(P), Yoganathan.S(R),	21-08-2018	20-08-2020
	The Principal District Judge	Namakkal	COS/6/2020	PePe Feeds by its Managing Partner PTamilarasan Vs Perianna gounder and 8 others	Shanmugam.K(P),	18-12-2018	03-08-2020
	The Principal District Judge	Namakkal	COS/7/2020	NPA Foods and feeds by rep Patner of Velusamy Vs Maruthappan	Rajasekaran.T(P),	19-12-2018	26-08-2020
	The Principal District Judge	Namakkal	COS/10/2020	Senthamil Finance by its Managing partner Vs Valarmathi and 2 others	Balakrishanan.R(P), Chinnusamy.R(R),	18-01-2019	21-08-2020
	The Principal District Judge	Namakkal	COS/11/2020	RDomnic Xavier Vs Fues Gupta M/sInnovittil church	Raju.L(P),	18-01-2019	22-09-2020
	The Principal District Judge	Namakkal	COS/12/2020	Mahindra Feeds and Foods by its partner Palanisamy Vs Selvaraj	Shanmugam.K(P),	02-03-2019	23-09-2020
	The Principal District Judge	Namakkal	COS/15/2020	Saranya Spinning Mills Pvt Ltd rep by Technical Director Ashokkumar Vs Om sakthi Textiles rep by Properitor Arthanarisamy	Shanmugam.K(P), Arthanari.K(R),	21-03-2019	27-08-2020
	The Principal District Judge	Namakkal	COS/16/2020	Sri Kumaran Finance by Managing Director MGanesan Vs Sasikala and 2 others	Murugesan.J.K(P),	04-04-2019	08-09-2020
	The Principal District	Namakkal	COS/20/2020	Sri Lakshmi Finance by its Partner	Krishnamoorthy.T.V(P),	30-04-2019	04-08-2020

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List of cases in which Case Management Hearing was held during the month

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Judge			PKrishnamoorthi Vs PELango and another			
	The Principal District Judge	Namakkal	COS/22/2020	Gayathiri Finance by its Managing Partner Balu Vs Ramachandiran and 2 others	Kumarasan.P(P),	13-08-2019	14-08-2020
	The Principal District Judge	Namakkal	COS/23/2020	Syndicate bank Pallipalayam Branch Vs JKavinkumar	Shanmugham.S.A(P),	19-08-2019	10-09-2020
	The Principal District Judge	Namakkal	COS/24/2020	Indian over seas bank Vs KRKala	Shanmugham.S.A(P), Udhaya kumar.K(R),	19-08-2019	02-09-2020
	The Principal District Judge	Namakkal	COS/25/2020	Mahendira feeds and foods by its Managing Partner Palanisamy Vs MuthuKumar	Shanmugam.K(P),	19-08-2019	25-09-2020
	The Principal District Judge	Namakkal	COS/27/2020	NPA Foods and Feeds by its Managing Partner Velusamy Vs Kandasamy	Shanmugam.K(P), Johnedwin.F(R),	21-08-2019	03-08-2020
	The Principal District Judge	Namakkal	COS/28/2020	Syndicate bank NPudupatti Branch Rep by its Branch Manager Vs PIIIaiyaraj and another	Anbzhagan.P(P),	10-09-2019	06-08-2020
	The Principal District Judge	Namakkal	COS/29/2020	Syndicate bank NPudupatti Brach REp by its Branch Manager Vs VMMadhuranthagai and another	Anbzhagan.P(P),	10-09-2019	22-09-2020
	The Principal District Judge	Namakkal	COS/30/2020	RDinesh Vs Gautham Kanunga	Arthanari.K(P),	04-10-2019	31-07-2020
	The Principal District Judge	Namakkal	COS/34/2020	Mahendira Feeds and Foods by its Managing Director Palanisamy Vs Nallaiyan	Shanmugam.K(P),	02-01-2020	03-08-2020
	The Principal District Judge	Namakkal	COS/35/2020	M/S Palls Association by Owner Radhakrishnan Vs KMS Poultry Parm rep by its Latha @ Krishnalatha	SureshKumar.P(P),	03-01-2020	16-09-2020
	The Principal District Judge	Namakkal	COS/36/2020	Harin Feeds by its Owner MSenthilkumar Vs Chinnusamy	Shanmugam.K(P), Tamilselvan.R(R),	07-01-2020	06-08-2020
	The Principal District Judge	Namakkal	COS/37/2020	Harin Feeds by its owner MSenthilkumar Vs Sengottuvel	Shanmugam.K(P), Kannan.C(R),	07-01-2020	02-09-2020
	The Principal District Judge	Namakkal	COS/38/2020	Selvaraj Vs United India Insurance company Ltd by its branch manager	Shanmugam.K(P),	07-01-2020	24-08-2020
	The Principal District Judge	Namakkal	COS/39/2020	Subramani Vs RSR Feeds by its Managing Partner Duraisamy and 5 others	Shanmugam.K(P),	08-01-2020	21-08-2020

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Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	The Principal District Judge	Namakkal	COS/40/2020	M/sVictory Spinning Private Ltd by its Director TBalachandran Vs M/sRitham Fibrarics and another	Paraneedharan.C(P), Palanisamy. K.K(R),	21-01-2020	06-08-2020
	The Principal District Judge	Namakkal	COS/41/2020	M/sVadivel Textiles rep by its Prop PVadivel Vs M/sSri Vaari Fabrics rep by its prop SSelvan	Gunasekaran. P.M(P),	29-01-2020	14-08-2020
	The Principal District Judge	Namakkal	COS/42/2020	Canara Bank Namakkal Branch by its Manager Vs KalaivaniK	Vinoth.S(P),	30-01-2020	29-07-2020
	The Principal District Judge	Namakkal	COS/43/2020	M/sGlobalvet Enterprises by its Owner RGeetharanjani Vs KMS Poultry Farm Latha @ Krishnalatha	Suresh Kumar.P(P),	05-02-2020	25-08-2020
	The Principal District Judge	Namakkal	COS/45/2020	Sri Aruljothi murugan Fianance by its Managing Partner KMthusamy Vs SMuthukumar	Chinnusamy.R(P),	12-03-2020	06-08-2020
	The Principal District Judge	Namakkal	COS/44/2020	Sri Sivaganga Capitals by its Managing Partner KGanesan Vs BVijayasarathi and 2 others	Chinnusamy.R(P),	12-03-2020	30-09-2020
	The Principal District Judge	Namakkal	COS/46/2020	M/S Arul granites private limited sankari Rep by its Power Agent CArumgam Vs M/S Sri meenakshi granites A Partnership firm and 2others	R.Tamilselvan(P),	13-03-2020	13-08-2020
	The Principal District Judge	Namakkal	COS/47/2020	Vijaya Bank (Bank of Baradoa) Rasipuram rep by its Branch Manager Vs VTex rep by its proprieter Jayakumar and 2 others	Satthivel.A(P),	11-06-2020	13-08-2020
	The Principal District Judge	Namakkal	COS/48/2020	Dhanlaxmi Bank Ltd Vs Arun and another	Anbazhagan.P(P),	17-06-2020	09-09-2020
	The Principal District Judge	Namakkal	COS/49/2020	Mahendran Feeds Foods by its managing director Palanisamy Power Egent Mohan Vs Poongodi	Shanmugam.K(P),	29-06-2020	29-07-2020
	The Principal District Judge	Namakkal	COS/50/2020	Harin Feeds by its Owner MSenthilkumar by power Agent PSellamuthu Vs Rajagopal	Shanmugam.K(P),	07-07-2020	07-08-2020
	The Principal District Judge	Namakkal	COS/51/2020	M/s.Logical Agri Business India Private Limited rep by its Managing Director Vs M/s.Sri Lakshmi Narasimha Poultry Farm Pvt Ltd,rep by its Managing Director	Shanmugam.K(P),	29-07-2020	31-08-2020

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Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
				Mr.Kalidindi and 4 othe			
15	District Court Udhagamandalam, Nilgris	Nilgris	NIL	NIL	NIL	NIL	NIL
16	Principal District Court	Perambalur	NIL	NIL	NIL	NIL	NIL
	Mahila Court	Perambalur	NIL	NIL	NIL	NIL	NIL
	Sub Court	Perambalur	NIL	NIL	NIL	NIL	NIL
17	The Principal District Court	Pudukkottai	OS 71/18	Subaithabegam Vs Balasubramanian	Thiru.M.Jeyanthan	28.04.2018	06.08.2020
	The Principal District Court	Pudukkottai	OS 64/18	i) Gulgarini ii) Abdul Rahman Vs Rahamath Nisa and 8 others	Thiru.K.Anbazhahan	07.09.2018	06.08.2020
	The Principal Sub Court	Pudukkottai	OS 87/16	Canara Bank, Thirumayam VS A.Chellaiah	Thiru.M.Veerappan	10.03.2016	28.09.2020
	The Principal Sub Court	Pudukkottai	OS 205/18	R.Ravindran Vs Namachivayam	Thiru.S.Sagadevan	09.07.2018	07.08.2020
	The Principal Sub Court	Pudukkottai	OS 25/18	Canara Bank, Thirumayam VS S.Sangeli	Thiru.S.Dhananjaya Ramachandran	30.01.2018	31.08.2020
	The Principal Sub Court	Pudukkottai	OS 31/19	M.Nadanam Vs A.Amutha	Thiru.C.Thirumurthy	13.02.2019	15.02.2020
	The Principal Sub Court	Pudukkottai	OS 91/19	OS UCO Bank, Pudukkottai Vs Gunjappan and others	Thiru.S.M.Kumar	19.03.2019	04.08.2020
	The Principal Sub Court	Pudukkottai	OS 359/19	Soosainathan Vs Senthil and Others	Thiru.Solai.Muthaiah	24.09.2019	15.09.2020
	The Principal Sub Court	Pudukkottai	OS 217/19	IOB Narthamalai Branch Vs Navaneethakrishnan	Thiru.Nangai	12.06.2019	24.08.2020
	The Principal Sub Court	Pudukkottai	OS 75/19	Canara Bank,Pudukkottai Vs S.RAVikumar and Others	Thiru.S.Dhananjaya Ramachandran	08.03.2019	08.09.2020
	The Principal Sub Court	Pudukkottai	OS 227/19	A.palaniappan Vs Elangovan	Thiru.P.Balamurugan	24.06.2019	05.10.2020
	The Additional Sub Court	Pudukkottai	432/15	Muniswaran Vs Athmananthan	M.Veerappan	21.09.2015	09.08.2020
	The Additional Sub Court	Pudukkottai	24/16	SBI rep. by its Manager VS Ramesh	Thiru.S.Solai.Muthaiah	18.04.2016	04.08.2020

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List of cases in which Case Management Hearing was held during the month

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	Sub Court, Aranthangi	Pudukkottai	OS 74/18	SBI, Mimisal Branch Rep. by its Manager Vs i)Sebasthiyammal ii) Malarvizhi	Thiru.S.Padmananthan	19.04.2018	03.08.2020
	Sub Court, Aranthangi	Pudukkottai	OS 49/19	The karur Vysya Bank Ltd., Rep by its Branch Manager, Aranthangi Vs Muthukrishnan	Thiru.B.Venkatesan	25.07.2019	07.08.2020
	The Mahila Court	Pudukkottai	os 74/19	i)P..Venkata Subbu ii)V.Subhassree VS R.R. Srinivasan and 2 another	Thiru.S.Chockalingam	19.08.2019	23.07.2020
18	Principal District Court	Ramanathapuram	NIL	NIL	NIL	NIL	NIL
19	Principal District Court, Salem.	Salem	NIL	NIL	NIL	NIL	NIL
20	Principal District and Sessions Court	Sivagangai	NIL	NIL	NIL	NIL	NIL
21	PrI. District Court	Thanjavur	NIL	NIL	NIL	NIL	NIL
	III Additional District Judge, Pattukkottai.	Thanjavur	NIL	NIL	NIL	NIL	NIL
22	Principal District Court	Theni	87/19	Shri. Amsapriya Store (Through proprietor S. Sudhakar) Vs 1. T. Guruswamy Nadar ans Sons Maligai, Rep. by Managing Partner G. Vijayakumar Babu and another 2. G. Vijayakumar Babu	Amarnathbabu.R.N.S/ Anburaj.A	13.11.2019	06.07.2020
	Principal District Court	Theni	87/20	Theni Guru Krishna Textiles Mills (p) Ltd, Rep. by its Managing Director T.K. Ponraj Vs 1. M/s.Vel Textile, Rep. by its Managing Partner Kalai 2. Kalai 3. M/s. Dharshin Fabriks, Rep. by its Proprietor Jeyapaul	Guru. Rathakrishnan.G	29.06.2020	29.07.2020
23	Principal District Court, Thoothukudi	Thoothukudi	NIL	NIL	NIL	NIL	NIL
24	Principal District Court	Tiruchirappalli	NIL	NIL	NIL	NIL	NIL
	II Additional District Court	Tiruchirappalli	NIL	NIL	NIL	NIL	NIL
25	Principal District Court	Tirunelveli	NIL	NIL	NIL	NIL	NIL

Form 5

List of cases in which Case Management Hearing was held during the month

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
26	Principal Subordinate Court, Tiruppur	Tiruppur	OS.153/2020	M/s. Bank of Baroda (erstwhile Dena Bank), P.N.Road Branch, Rep by its Branch Manager, Mrs. Bilalo Abraham VS 1) M/s.Selva Tex(PartnershipFirm) 2)K.Thangaraj 3)K.Selvaraj	B.Sivakumar	24.07.2020	25.08.2020
	Additional Court, Tiruppur	Tiruppur	OS.122/2020	G.Rajesh.,Power of Attorney of M/s.Kavitha Dyeings.,Proprietor K.Subramanian Vs Vetriselvan, Prop. of M/s. Thirumala International	Dharmaraj S	01.07.2020	22.07.2020
	Additional Court, Tiruppur	Tiruppur	OS.128/2020	Indian Bank.,Rep by its Branch Manager Vs V.M.Shahul Hameed	Geerthi Kannan N	10.07.2020	04.08.2020
	Additional Court, Tiruppur	Tiruppur	OS.134/2020	Indian Overseas Bank, Knit City Branch rep.by Chief Manager Vs Juhil Garments, Proprietor of Sri Syed Sulthan Ibrahim	Shanmuga Sundaram K A	10.07.2020	06.08.2020
	Additional Court, Tiruppur	Tiruppur	OS.150/2020	K.Bhagyamma Vs S.Ranganathan	Muruganandam J	27.07.2020	24.08.2020
27	Principal District Court, Tiruvallur	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The I Additional District and Sessions Court, Tiruvallur.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The II Additional District and Sessions Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The III Additional District and Sessions Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The IV Additional District and Sessions Court, Ponneri.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Tiruvallur.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
	The Sub Court, Poonamallee.	Tiruvallur	NIL	NIL	NIL	NIL	NIL

Form 5

List of cases in which Case Management Hearing was held during the month

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
	The Sub Court, Tiruttani.	Tiruvallur	NIL	NIL	NIL	NIL	NIL
28	Principal District Court, Tiruvannamalai.	Tiruvannamalai	NIL	NIL	NIL	NIL	NIL
	Additional District Court (FTC), Arni	Tiruvannamalai	NIL	NIL	NIL	NIL	NIL
29	Principal District Court	Tiruvarur	NIL	NIL	NIL	NIL	NIL
30	Principal District Court, Vellore	Vellore	NIL	NIL	NIL	NIL	NIL
31	Principal District Court	Villupuram	NIL	NIL	NIL	NIL	NIL
32	Principal District Court, Srivilliputtur	Virudhunagar	NIL	NIL	NIL	NIL	NIL
	Sub Court, Sivakasi	Virudhunagar	NIL	NIL	NIL	NIL	NIL
33	PDJ	Puducherry	134/2019	M/s. Grace Infrastructure P. Ltd Vs M/s. Ultramax Hydrojet Pvt. Limited	Mr. Rajaprakash Vs Senthil Narayanan	21.06.2019	07.07.2020
	PDJ	Puducherry	242/2019	M/s. Strides Pharma Science Ltd Rep. by its Sr.. Manager A. Maria Francis Xavier Vs Mr. K. Sudharsan The proprietor, M/s Trust India Pondicherry	Mr. L. Sathish	05.12.2019	09.07.2020

**JULY 2020
SUBORDINATE COURTS**

Form 7

Summary of Commercial Cases during the month

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	Principal District Court	Ariyalur	0	0	0	0
		Ariyalur Total	0	0	0	0
2	Principal City Civil Court	Chennai	2	1	0	3
		Chennai Total	2	1	0	3
3	Principal District Court	Coimbatore	133	5	0	138
	I Addl. District Court	Coimbatore	10	0	0	10
	III Addl. Dist. Court	Coimbatore	25	0	0	25
	IV Addl. Dist. Court	Coimbatore	38	0	0	38
	V Addl. Dist. Court	Coimbatore	36	0	0	36
		Coimbatore Total	242	5	0	247
4	Principal District and Sessions Court, Cuddalore	Cuddalore	4	0	0	4
	All other Courts	Cuddalore	0	0	0	0
		Cuddalore Total	4	0	0	4
5	Principal District Court, Dharmapuri.	Dharmapuri	9	1	0	10
		Dharmapuri Total	9	1	0	10
6	Principal District Court, Dindigul	Dindigul	15	3	0	18
		Dindigul Total	15	3	0	18
7	Principal District Court, Erode	Erode	13	2	1	14
	I Additional District Court, Erode	Erode	15	0	0	15
	II Additional District Court, Erode	Erode	7	0	0	7
	III Additional District Court, Gobichettipalayam	Erode	3	0	0	3
	IV Additional District Court, Bhavani.	Erode	2	0	0	2
	Principal Subordinate Court, Erode	Erode	11	3	0	14
	I Additional Subordinate Court, Erode	Erode	10	1	0	11
	II Additional Subordinate Court, Erode	Erode	4	0	0	4
	Sub Court, Gobichettipalayam	Erode	1	0	0	1
		Erode Total	66	6	1	71
8	Principal District Court, Chengalpattu	Kancheepuram	39	0	0	39
		Kancheepuram Total	39	0	0	39
9	Principal District Court	Kanniya Kumari	27	0	0	27
		Kanniya Kumari Total	27	0	0	27
10	Principal District Court	Karur	4	0	0	4

Form 7

Summary of Commercial Cases during the month

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
		Karur Total	4	0	0	4
11	Principal District Court, Krishnagiri	Krishnagiri	3	0	0	3
	Additional District Court, Krishnagiri	Krishnagiri	2	0	0	2
	Additional District Court, Hosur.	Krishnagiri	41	0	0	41
		Krishnagiri Total	46	0	0	46
12	Pr. Dist. & Sessions Court	Madurai	26	0	0	26
	I Addl. Dist. & Sessions Court	Madurai	2	0	0	2
	I Addl. Sub Court	Madurai	3	0	0	3
	II Addl. Sub Court	Madurai	2	0	0	2
		Madurai Total	33	0	0	33
13	District Court, Nagapattinam	Nagapattinam	0	0	0	0
	Fast Track Mahila Court, Nagapattinam	Nagapattinam	0	0	0	0
	Additional District Court, Mayiladuthurai	Nagapattinam	0	0	0	0
	Sub Court, Nagapattinam	Nagapattinam	0	0	0	0
	Principal Sub Court, Mayiladuthurai	Nagapattinam	0	0	0	0
	Additional Sub Court, Mayiladuthurai	Nagapattinam	0	0	0	0
		Nagapattinam Total	0	0	0	0
14	Principal District Court	Namakkal	35	2	0	37
		Namakkal Total	35	2	0	37
15	DISTRICT COURT UDHAGAMANDALAM THE NILGIRI DISTRICT.	Nilgiris	2	0	0	2
	DISTRICT COURT UDHAGAMANDALAM THE NILGIRI DISTRICT.	Nilgiris	1	0	0	1
		Nilgiris Total	3	0	0	3
16	Principal District Court	Perambalur	0	0	0	0
	Mahila Court	Perambalur	0	0	0	0
	Sub Court	Perambalur	0	0	0	0
		Perambalur Total	0	0	0	0
17	The Principal District Court	Pudukkottai	7	0	0	7
	The Mahila Court	Pudukkottai	1	0	0	1
	The Principal Sub Court	Pudukkottai	29	0	0	29
	The Additional Sub Court	Pudukkottai	45	0	0	45
	The Additional District Court	Pudukkottai	7	0	0	7
	The Sub Court, Aranthangi	Pudukkottai	2	0	0	2
		Pudukkottai Total	91	0	0	91
18	Principal District Court	Ramanathapuram	1	0	0	1

Form 7

Summary of Commercial Cases during the month

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
		Ramanathapuram Total	1	0	0	1
19	Principal District Court, Salem.	Salem	62	7	0	69
		Salem Total	62	7	0	69
20	Principal District and Sessions Court	Sivagangai	0	0	0	0
		Sivagangai Total	0	0	0	0
21	Prl. District Court	Thanjavur	12	15	0	27
	III Additional District Judge, Pattukkottai.	Thanjavur	2	0	0	2
		Thanjavur Total	14	15	0	29
22	Principal District Court	Theni	2	0	0	2
		Theni Total	2	0	0	2
23	Principal District Court, Thoothukudi	Thoothukudi	24	0	0	24
		Thoothukudi Total	24	0	0	24
24	Principal District Court	Tiruchirappalli	20	0	0	20
	II Additional District Court	Tiruchirappalli	1	0	0	1
		Tiruchirappalli Total	21	0	0	21
25	Principal District Court	Tirunelveli	17	0	0	17
		Tirunelveli Total	17	0	0	17
26	Principal District Court, Tiruppur	Tiruppur	21	0	1	20
	I Additional District Court, Tiruppur	Tiruppur	56	0	1	55
	II Additional District Court, Tiruppur	Tiruppur	23	0	0	23
	Principal Sub Court, Tiruppur	Tiruppur	93	1	0	94
	Additional Sub Court, Tiruppur	Tiruppur	74	4	3	75
	Sub Court, Udumalpet	Tiruppur	8	0	0	8
	Sub Court, Avinashi	Tiruppur	12	1	0	13
		Tiruppur Total	287	6	5	288
27	Principal District Court, Tiruvallur	Tiruvallur	6	0	0	6
	The I Additional District and Sessions Court, Tiruvallur.	Tiruvallur	12	0	0	12
	The II Additional District and Sessions Court, Poonamallee.	Tiruvallur	13	0	0	13
	The III Additional District and Sessions Court, Poonamallee.	Tiruvallur	4	0	0	4
	The IV Additional District and Sessions Court, Ponneri.	Tiruvallur	4	0	0	4
	The Sub Court, Tiruvallur.	Tiruvallur	23	0	0	23
	The Sub Court, Poonamallee.	Tiruvallur	1	0	0	1
	The Sub Court, Tiruttani.	Tiruvallur	65	0	5	60

Form 7

Summary of Commercial Cases during the month

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
		Tiruvallur Total	128	0	5	123
28	Principal District Court, Tiruvannamalai.	Tiruvannamalai	3	0	0	3
	Additional District Court (FTC), Arni	Tiruvannamalai	2	0	0	2
		Tiruvannamalai Total	5	0	0	5
29	Principal District Court	Tiruvarur	2	0	0	2
		Tiruvarur Total	2	0	0	2
30	Principal District Court, Vellore	Vellore	19	1	0	20
		Vellore Total	19	1	0	20
31	Principal District Court	Villupuram	0	0	0	0
		Villupuram Total	0	0	0	0
32	Principal District Court, Srivilliputtur	Virudhunagar	24	0	0	24
	Sub Court, Sivakasi	Virudhunagar	32	2	0	34
		Virudhunagar Total	56	2	0	58
		Tamil Nadu Total	1254	49	11	1292
33	Principal District Court	Puducherry	2	1	0	3
		Puducherry Total	2	1	0	3
		Grand Total	1256	50	11	1295